

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
CIRCUIT SITTING : INDORE

Original Application No.201/00426/2017

Indore, this Tuesday, the 13th day of March, 2018

HON'BLE SHRI UDAY KUMAR VARMA, ADMINISTRATIVE MEMBER
HON'BLE SHRI RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ku. Mamta Kumaya D/o Late Shri Chandrashekhar Kumayu
Aged 30 years, Occupation: NIL Address :16/17 Ganraj Nagar
Khajrana Distt. Indore (M.P.) **-Applicant**

(Applicant is present in person)

V e r s u s

1. Senior General Manager, Telecom, Old CTO Compound
Residency Area, Indore (M.P.)

2. Assistant General Manager (Admn.)
Bharat Sanchar Nigam Limited
Indore (M.P.)

- Respondents

O R D E R (Oral)

By Uday Kumar Varma, AM:-

Applicant is present in person.

2. She submits that she wants to withdraw this Original Application with liberty to file a fresh petition with better particulars.

3. Accordingly, the Original Application is dismissed as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member

(Uday Kumar Varma)
Administrative Member

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